

## Declaration of Assets and Liabilities

Year 2024

I, DHIRENDRA GAURAV son/daughter/wife of SHRI VIJAY KUMAR  
 aged 32 years, belonging to BIHAR LEGISLATIVE ASSEMBLY  
 service and presently working as REPORTER

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*: as on 31.01.2025

**A. Details of movable assets**

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) (VANDANA ANAND) Govt. Employee	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs. 5,000/-	Rs. 5,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Saving Account Rs. 27,000/- (Approx.) [Flexible]	SBI Saving Account Rs. 2,48,087/- (Approx.) [Flexible]			
(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-			
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	LIC - Rs. 24,496/- p.a SBI (PPF) - Rs. 62,808/- (till date)	SBI (RD) - Rs. 10,000/- p.m SBI (PPF)- Rs. 10,000/- p.m			
(v)	Motor Vehicles (details of make, etc.)	Honda Activa Scooter BR01HL6766	Maruti Suzki Baleno Delta BR01HM6593			
(vi)	Jewellery (give details of weight and value)	Gold-20 gm (as per Market Rate)	Gold - 255 gm Silver - 500gm 1 Dimond Ring (as per Market Rate)			
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-			

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Dhirendra Gaurav*  
11/02/2024

SO(E)  
Date  
1.7.2.25

19/1/25  
19/1/25  
19/1/25

1692  
13/2/25

(18)

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) (VANDANA ANAND) Govt. Employee	Dependant-1	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-			
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-			
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-			
(iv)	House / Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-			
(v)	Other (such as interest in property)	-NIL-	-NIL-			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2025
(a)	(i) Loans from Banks	HDFC, Patna (Personal Loan - 10,00,000/-)	Rs. 6,49,076.99/-
	(ii) Loans from financial institutions	-NIL-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments dealing with supply of water	-NIL-	

*Dhivendra Kumar*  
11/01/2025

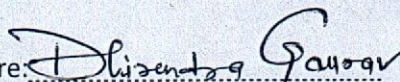
	(c) dues to departments dealing with supply of electricity	-NIL-	
	(d) dues to departments dealing with telephones	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	
	(f) Other dues, if any	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assesment Year :- 2024-25 Income Tax :- Rs. 84,663/- PAN - BDRPG7874D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	
	(iv) Property Tax	-NIL-	

**C. Personal Detail**GPF/CPF/PRAN No. :- Gender :-  (M/F)Date of Birth :-         (DD/MM/YYYY)Class/Group :-  (A/B/C)Cadre :- 

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- 

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Name of Employee: DHIRENDRA GAURAVDesignation: REPORTERDepartment: BIHAR LEGISLATIVE ASSEMBLYPlace: PATNADate: 11-02-2025**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.